## IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH ON THE DAY OF Monday THE 17th Day Of March 2025 COURT HALL NO.21 SITTING AT PRINCIPAL BENCH BENGALURU at 10:30AM BEFORE

## THE HON'BLE JUSTICE M.NAGAPRASANNA

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

## THROUGH VIDEO CONFERENCING

Sl.No.	Case No.		Pet/Appl/Comp & Adv	Resp & Adv
MATTERS PERTAIN TO DHARWAD BENCH FRESH MATTER/S				
1	WP 106408/2023 (V/0/DTD 22-1-2025 PART HEARD MATTER) (DATE)	(GM, PDS)	PET: BASAVARAJ S/O FAKKERSHETTY ROODAGI VIDYAVATI M KOTTURSHETTAR	RES: THE DEPUTY DIRECTOR, AND OTHERS AGA FOR R1-R3 (MA NOT FILED) GURUDEV GACHCHINAMATH FOR R4
	FURTHER HEARING			
2	WP 104206/2023 A/W 1) IA-1/2023 FOR DISPENSATION OF PRODUCTION OF CERTIFIED COPY OF ANNEXURE -F 2) MEMO A/W ACK FOR HAVING SERVED COPY TO RESPONDENT (DATE)	(GM, RES)	PET: SRI ISMAIL SAHEB SHIRAHATTI S/O RAJE SAHEB SATISH K SURESH BHAT	KARNATAKA AND OTHERS HCGP FOR R1

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